

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RABO SHARED SERVICES PRIVATE LIMITED

	Name of Corporate Person	RABO SHARED SERVICES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	25/03/2003
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai I
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74110MH2003PTC139711
5.	Address of the registered office and principal office (if any) of Corporate Person	6th Floor, Peninsula Tower, Peninsula Corporate Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai, Maharashtra, India, 400013
6.	Liquidation Commencement Date of Corporate Person	October 19, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Contact No :- +91 98204 69825
8.	Last Date for Submission of Claims	November 18, 2026

Notice is hereby given that the **Rabo Shared Services Private Limited** has commenced voluntary liquidation on October 19, 2026.

The stakeholders of **Rabo Shared Services Private Limited** are hereby called upon to submit a proof of their claims, on or before November 18, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors (if any), shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SD/-

Pranav Damania

Liquidator in the matter of Rabo Shared Services Private Limited.

Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164

Authorisation for Assignment ("AFA"): AA1/10164/02/311225/108058

AFA Validity: June 30, 2027

Date: 21.10.2026

Place: Mumbai

UPDATE (MAHATRANSCO)
Mahatransco Wins Best Presentation Award at Pragatisheel Maharashtra 2026

An overwhelming public response to its innovative pavilion highlights the importance of modern power transmission technology, public engagement and Maharashtra's energy future Electricity is the invisible force that powers modern life. From illuminating homes and irrigating agricultural fields to operating industrial machinery and sustaining essential public services, a reliable electricity network forms the backbone of economic and social development. At the heart of this infrastructure lies the power transmission system, which carries electricity from generating stations to distribution networks, ensuring that energy reaches millions of consumers.

UPDATE (MARUTI SUZUKI)
Mumbai's Own Gunish Singh Bedi Named Captain of Indian National Lacrosse Team

Mumbai has a reason to celebrate as Mumbaikar Gunish Singh Bedi has been appointed Captain of the Indian Men's National Lacrosse Team for the Asia-Pacific Lacrosse Sixes Olympic Qualifier Round, scheduled to be held in Sunshine Coast, Australia, from 5th to 10th October 2026. A corporate professional at Maruti Suzuki by the day ,MBA graduate from Welingkar Institute of Management ,Bedi has been balancing a full-time corporate career with his pursuit of sporting excellence at the international level . His appointment as Captain comes at a crucial juncture for Indian lacrosse, a sport still finding its place in the country, as India competes in the Olympic qualifying pathway towards Los Angeles 2028. Beyond representing the nation, Bedi is committed to promoting lacrosse at the grassroots level and inspiring more young Indians to take up the sport. From Mumbai to the international stage, Bedi's journey embodies ambition, perseverance, and the pursuit of the Olympic dream.

UPDATE (MAHAVITRAN)
Mahavitaran's stall honored at 'Progressive Maharashtra-2026' exhibition *

In the 'Progressive Maharashtra-2026' exhibition, which provides information on various schemes of the Central and State Governments, the stall of Mahavitaran was honored as the best stall for its effective layout and effective communication with customers. A total of 75 stalls were set up by various departments of the Central Government and the State Government in the three-day exhibition organized at Amalner. In this, the stall of Mahavitaran was honored for its excellent layout of the stall and effective communication with customers.

UPDATE (LIC)
LIC Corporate Communications Dept. , Central Office , Celebrating Navratri

UPDATE (WR)
Western Railway Crosses Rs. 300 Crore Milestone In Scrap Sale Under Mission Zero Scrap

Western Railway has crossed the Rs. 300 crore milestone in scrap sales during the financial year 2026-27 under its Mission Zero Scrap initiative, aimed at ensuring clean and scrap-free railway establishments. According to a press release issued by Chief Public Relations Officer Vineet Abhishek, Western Railway recorded scrap sales of nearly Rs. 320 crore as of October 16, 2026, against a proportionate target of Rs. 248.97 crore, exceeding it by over 28%. The annual scrap sale target for 2026-27 is more than Rs. 500 crore. During the October 2026 Special Campaign, Western Railway has also surpassed its monthly scrap sale target of Rs. 55 crore ahead of the month's completion. The initiative promotes environmental sustainability, improved operational efficiency and effective materials management. Scrap disposal includes released rails, permanent-way materials, condemned locomotives, coaches, wagons, electronic waste and miscellaneous items. The initiative also generates revenue through the timely identification and disposal of unused materials.

CORPORATE BRIEFS



UPDATE (MDL)
Keel Laying Ceremony Of 5th Ship & Plate Cutting Ceremony Of 8th Ship Of Fast Patrol Vessels (14 Fpvs) For Indian Coast Guard

Mazagon Dock Shipbuilders Ltd (MDL), a Navratna Defence Public Sector Undertaking under the Ministry of Defence, achieved two milestones in the Fast Patrol Vessel (FPV) project for the Indian Coast Guard on October 16. The keel of the fifth vessel, Y-16505, was laid, while the plate cutting ceremony for the eighth vessel, Y-16508, was held at MDL. DIG Manish Verma, CSO (Tech), CGC (WS), presided over the keel laying ceremony, while DIG Prajapati Thakur, OIC, CGSD (MBI), presided over the plate cutting ceremony. Senior MDL officials, including Executive Directors Rajiv Ranjan Kumar and A. Vinod, along with representatives of the Indian Coast Guard and classification societies ABS and IRS, attended the events. MDL has a contract worth ₹1,07,40.77 crore to design, build and deliver 14 Fast Patrol Vessels. Equipped with high-speed diesel engines and waterjet propulsion systems, the vessels will achieve speeds exceeding 33 knots. The vessels will primarily undertake coastal patrolling and fisheries protection, besides supporting search and rescue operations. They can also perform escort, communication, logistics and medical evacuation duties during wartime. The milestones reaffirm MDL's commitment to indigenous shipbuilding and the Government's Aatmanirbhar Bharat initiative.

UPDATE (CR)
Seminar on "Prosperity Through Integrity" Held in Solapur Division of Central Railway Ahead of Vigilance Awareness Week 2026

Central Railway's Solapur Division organised a seminar on "Prosperity Through Integrity" on October 15, 2026, ahead of Vigilance Awareness Week, scheduled from October 26 to November 1. The programme was facilitated by the Central Railway Headquarters Vigilance Department in accordance with Central Vigilance Commission and Railway Board directives. The seminar focused on preventing corruption across railway departments, with Deputy Chief Vigilance Officers sharing case studies and measures to strengthen transparency and accountability. Senior Deputy General Manager Neeraj Kumar Dohare chaired the programme, attended by the Solapur Divisional Railway Manager, Additional Divisional Railway Manager, vigilance officials, branch officers and supervisors. Addressing participants, Dohare stressed the importance of honesty and integrity in personal and professional life. He also highlighted railway rules and regulations to promote ethical conduct and a corruption-free work environment. The Headquarters Vigilance Department organised a quiz on Railway Conduct Rules, with prizes for participants answering correctly. The programme concluded with a vote of thanks by the ADRM, Solapur, reaffirming the division's commitment to ethical governance and public service.

UPDATE (MAHAGENCO)

At the Pragatishil Maharashtra 2026 Grand Exhibition held in Amalner, the stall of Maharashtra State Power Generation Company Limited (Mahagenco) was conferred the "Best Innovation and Communication Stall" award. On behalf of Mahagenco, the award was received by Assistant Public Relations Officer Shri Santosh Purohit from the hands of Hon'ble Member of Parliament Smt. Smita Wagh and Hon'ble Member of Legislative Assembly Shri Anil Patil., ensuring that energy reaches millions of consumers.

UPDATE (DIP)
Vibrant Goa Summit to Connect 220 Goan MSMEs with 300+ Global Buyers

The Vibrant Goa Global Business Summit 2026 will be held from October 29 to 31 at Dr. Shyama Prasad Mukherjee Indoor Stadium, Goa University, bringing together business leaders, investors and international buyers from more than 50 countries. Organised by Vibrant Goa Foundation in association with the Directorate of Industries, Trade and Commerce, Government of Goa, the summit will feature over 300 international buyers, 200 exhibitors and more than 10,000 business delegates. A key highlight will be the Reverse Buyer-Seller Meet, connecting international buyers with 220 selected Goan MSMEs through more than 1,000 curated business-to-business meetings. The fourth India-Africa Business Conclave will facilitate partnerships across eight sectors, including healthcare, manufacturing, agriculture, infrastructure and tourism. The Global Semiconductor and Electronics Leadership Roundtable will explore investment opportunities and India's semiconductor growth corridor. The summit will also feature startup programmes, diaspora engagement, youth skill initiatives and discussions on artificial intelligence, renewable energy and logistics. Chief Minister Dr. Pramod Sawant will attend the inaugural ceremony, while the event aims to strengthen Goa's exports, investment opportunities and global business partnerships.

UPDATE (DGIPR)
Directorate Genral of Information Publicity Retlition Celebrating Navratri

UPDATE (WR/CR)
"Nepathya Ke Rang", a duo art exhibition by Ms. Aashima Mehrotra

Ministry of Railways is pleased to share that "Nepathya Ke Rang", a duo art exhibition by Ms. Aashima Mehrotra, an Indian Railway Traffic Service (IRTS) Officer and accomplished visual artist & Dharmpada Sh. Banshidhar Pratihary, will be on display from 20th October 2026 to 26th October 2026 (11:00 AM to 07:00 PM - all day) at the Gallery No. 02, Jehangir Art Gallery, Mahatma Gandhi Road, Kala Ghoda, Fort, Mumbai, and will be inaugurated by Ms. Pheroza Godrej, Founder and Director, Cymroza Art Gallery on 20th October 2026 at 5:00 PM. The Ministry of Railways congratulates Ms. Aashima Mehrotra on this significant artistic achievement and extends its best wishes for the success of the exhibition.

UPDATE (KRCL)
Konkan Railway Celebrates 37 Glorious Years of Service to the Nation

Konkan Railway Corporation Limited (KRCL) celebrated its 37th Foundation Day on October 15, 2026, at CIDCO Exhibition and Convention Centre, Vashi, Navi Mumbai. Chairman and Managing Director Santosh Kumar Jha and senior officials attended the event, where outstanding employees were honoured for their contributions. KRCL recorded a net profit of Rs. 199.63 crore in FY 2025-26. Over the past two-and-a-half years, it secured new projects worth Rs. 20,059 crore, with projects worth Rs. 23,552 crore under execution. The corporation has allocated Rs. 20.77 crore for passenger amenities in FY 2026-27 and plans investments of approximately Rs. 105 crore over five years.

Initiatives include lifts, escalators, platform improvements, air-conditioned lounges and digital payment facilities. KRCL operated 245 summer special trains and 379 Ganpati special trains between April and September 2026. It is also expanding freight infrastructure through container sidings, cold-chain facilities, silos and warehouses.

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KHUSH HOUSING FINANCE PRIVATE LIMITED
Registered Office Address:-810, Aura Biplax, SV Road, Borivali (West), Mumbai -400092 Web:- www.khfi.co.in, Email- legal@khfi.co.in

SALE NOTICE OF IMMOVABLE PROPERTY
Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) & 9 (1) of the Security Interest (Enforcement) Rules, 2002
Notice is hereby given to the public in general and in particular to the borrower(s) & guarantor(s) indicated in Column no-A that the below immovable property described in Column no-B mortgaged/charged to **Khush Housing Finance Pvt. Ltd (KHFL)**, the Physical Possession of which have been taken (as described in Column no-C) by the Authorized Officer of KHFL being a Secured Creditor, will be sold on **"AS IS WHERE IS, AS IS WHAT IS AND WHATEVER THERE IS BASIS AND WITHOUT ANY RECOURSE BASIS"**, on November 05, 2026 or thereafter, for recovery of total outstanding amount due to KHFL is mentioned in 'B' column, as per terms & conditions of the SARFAESI Act & Rules, 2002.
Notice of sale is hereby given to the Borrower & Co-Borrower under Rule-8 (6) & 9 (1) of the Security Interest Enforcement Rules, 2002

Loan no. Name of the Borrower/Co-Borrower/ Guarantor(s)/Legal heirs (A)	Total O/S (Secured Debts) as on 31/10/2026 (Excluding legal & recovery expenses) Rs. (B)	Nature of possession (C)	Description of the Properties mortgaged (D)	Reserve Price (RP) Rs.(E)	Known Encumbrances/ Court Case, If any, (F)
LXTHA02017-180001965 Mr.Ramesh Chandar Botre (Borrower) Mrs. Rupali Ramesh Botre (Co-Borrower)	Rs. 2468419/-	Physical	Flat No.206, Having Admeasuring area 450 Sq. Ft Built Up, 2nd Floor, A Wing, Pandurang Niwas, House No. 0915 & 0916, Village- Ghansoli, Navi Mumbai, Dist- Thane-400708.	Rs. 10,00,000/-	Not Known

To **Mr. Ramesh Chandar Botre (borrower)/ Mrs. Rupali Ramesh Botre (co-borrower)**

Date: 21/10/2026
Place: Mumbai

Sd/-
Authorized Officer
Khush Housing Finance Pvt. Ltd

CLASSIFIEDS

PERSONAL

THANKS GIVING

HOLY Spirit Thou who makes me See Everything and Shows me the way to Reach My Ideals, you who gives me the Divine Gift to forgive and forget the Wrongs that is done unto me and who is in all instances of my life with me I in this short Dialogue want to thank you for everything and confirm once more that I do not want to be Separated from you, no matter how great the, material desire may be I want to Be with you and my loved ones in your perpetual glory forever Amen - Zita. Say Prayers For 3 days for any wish and Promise to Publish in Newspaper, when Prayer answered.

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"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

NOTICE OF LOSS OF BOND CERTIFICATES
INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED - TRANCHE- I
Reg.office.: 3rd Floor, Bhikaji Cama Place, Delhi 110066

The following Bond Certificates of the Company have been reported as lost/misplaced and the holder of the said Bond Certificates have requested the Company for issue of Duplicate Bond Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Bond Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice and no claims will be entertained by the Company with respect to the original Bond Certificates after the issue of duplicate thereof.

Share Holder(s) Name	Folio No(s)	Certificate Nos.	No. of Bond	Distinctive Numbers
KANTILAL K. THAKKER (Deceased)	IRA0500389	500389	558	125987-126544

Any person who has/have a claim in respect of the said certificates should lodge his/her/their claim with all supporting documents with the Company at its Registered / Corporate Office, **KFin Technologies Limited** is :Selenium Building, Tower – B, Plot No. 31 & 32, Financial District, Nanakramguda, Serilingampally Rangareddy, Hyderabad, Telangana – 500032, India. If no valid and legitimate claim is received within 15 days from the appearance of this notice, the Company will proceed to issue Duplicate Bond Certificates to the person listed above and no further claim would be entertained from any person(s).

Name of the Legal claimants:
BHARRI M. THAKKER

Place: Mumbai Date: 21/10/2026

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E-Auction Sale Notice under IBC 2016
Dex-vin Polymers Private Limited (In Liquidation)
Communication Add: 105 Lotus Business Park, Ram Baug Lane, Off S V Road, Malad West, Mumbai – 400 064. CIN: U17120MH1990PTC057006 email: agirp06@gmail.com

Sale of assets of Dex-vin Polymers Private Limited (in liquidation) forming part of the Liquidation Estate by the Liquidator appointed by the Hon'ble National Company Law Board, Mumbai Bench vide order dated 17.3.2020. The sale will be done by undersigned through the e-auction platform <https://bbi.baanknet.com>.

Date and Time of Auction (With unlimited extension of 5 minutes)	PM
Last Date of submission of EMD	09.11.2026
Inspection date and time	Till 07.11.2026 with prior intimation to the Liquidator
Assets	Reserve Price (In Rs.) Initial EMD Amount (In Rs.) Incremental Value (In Rs.)
Lot No. 4 – Eight (8) number of Galas at SP Talange Industrial Estate, Forest Naka, Chikoli MIDC, Ambenath 421501	46,09,305/- 4,60,930/- 1,00,000/-

Terms and Condition of the E-auction are as under:

- E-Auction is being held on "AS IS WHERE IS, AS IS WHAT IS, WHATEVER THERE IS AND WITHOUT RECOURSE BASIS" and will be conducted "Online" through the approved service provider <https://bbi.baanknet.com>.
- The complete E-Auction Process document containing details of the assets, online E-Auction bid form, Declaration by bidder, General terms and conditions of online auction sales are available on website <https://bbi.baanknet.com/eauction-bbi/home> and also available with the Liquidator and can be shared on specific request at agirp06@gmail.com.
- Prospective bidder shall deposit the Earnest Money Deposit through the Baanknet auction platform.
- Prospective bidders shall submit an undertaking that they do not suffer from any ineligibility under section 29A of the Code to the extent applicable and that if found ineligible at any stage, the earnest money deposited shall be forfeited.

Date: 21.10.2026
Place: Mumbai

Sd/- Anish Gupta – Liquidator –
Dex-vin Polymers Pvt. Ltd. (In Liquidation)
IBBI Reg. No. IBBI/PA-002/IP-N00285/2017-18/10843

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RABO SHARED SERVICES PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Person	RABO SHARED SERVICES PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	25/03/2003
3. Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai 1
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74110MH2003PTC139711
5. Address of the registered office and principal office (if any) of Corporate Person	6th Floor, Peninsula Tower, Peninsula Corporate Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai, Maharashtra, India. 400013
6. Liquidation Commencement Date of Corporate Person	October 19, 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav Damania IBBI/PA-001/IP-P00079/2017-18/10164 Address:- 407, Sanjay Enclave, Opposite Milap Cinema, S V Road, Kandivli West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Contact No :- +91 98204 69825
8. Last Date for Submission of Claims	November 18, 2026

Notice is hereby given that the **Rabo Shared Services Private Limited** has commenced voluntary liquidation on October 19, 2026.

The stakeholders of **Rabo Shared Services Private Limited** are hereby called upon to submit a proof of their claims, on or before November 18, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors (if any), shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

SD/-
Pranav Damania
Liquidator in the matter of Rabo Shared Services Private Limited.
Reg. No.: IBBI/PA-001/IP-P00079/2017-18/10164
Authorisation for Assignment ("AFA"): AA1/10164/02/311225/108058
AFA Validity: June 30, 2027
Date: 21.10.2026
Place: Mumbai

